

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23.05.2025

<u>NOTICE</u>

Please take notice that the following matters listed in the Court – IV on 23.05.2025 were not taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1191 of 2022 & I.A. No. 5140 of 2023 & 999, 3252 of 2024	Shailen Shah Resolution Professional of Wind World (India) Ltd. Vs. Suraksha Asset Reconstructions Ltd. & Ors.	Sanjeev Sambasivan	Chitranshul A. Sinha Namrata Mohapatra Jaskaran S. Bhatia-R1, R2 & R3 Ridhima SharmaR4 Alok Dhir
	Part Heard			
		With		
2.	Comp. App. (AT) (Ins) No. 1197 of 2022 & I.A. No. 3621, 3622, 3623 of 2022 & 2986, 3258, 3432, 8930 of 2024 Part Heard	Committee of Creditors of Wind World (India) Ltd. Through IDBI Bank Ltd. Vs. Shailen Shah Resolution Professional of Wind World (India) Ltd. & Ors.	Dheeraj Nair Amar Gupta	Sumant Batra Neha Naik-R1 Chitranshul A. Sinha Namrata Mohapatra- R2, R3 & R4 Varsha Banerjee Alok Dhir
		With		
3.	Comp. App. (AT) (Ins) No. 1249 of 2022 & I.A. No. 3821 of 2022 & 3256, 3435 of 2024	Jogihali Wind Energy Pvt. Ltd. Vs. Yogesh Mehra & Ors.	Anuradha Dutt	Varsha Banerjee Udita Singh V.Sahni Ridhima Sharma
	Part Heard			
		With		

4.	Comp. App. (AT) (Ins) No. 1362 of 2022 & I.A. No. 4236 of 2022 & 3254, 3436 of 2024	Suraksha Asset Reconstruction Ltd. & Ors. Vs. Shailen Shah Resolution Professional of Wind World India Limited & Anr.	Chitranshul A. Sinha	Website: <u>www.nclat.nic.in</u> Vishrutyi Sahni. Ridhima Sharma-R2 Sumant Batra
5.	Part Heard Comp. App. (AT) (Ins) No. 1401 & 1402 of 2024 & I.A. No. 5090, 5091, 5092, 5093 of 2024 Part Heard	Dr. Sunil Gupta Vs. Vineeta Maheshwari & Ors.	Palash S Singhai	Harsh Saxena Shevaaz Khan Karan Valecha- R1 Rahil Gupta- R2 Himanshu Satija

By order of Hon'ble Chairperson -Sd/-Registrar